

## Declaration of Assets and Liabilities

Year 2025-2026

I, SIYARAM MANDAL son/daughter/wife of LATE FEKU MANDAL  
aged 58 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT  
service and presently working as OFFICE ATTENDANT  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my  
spouse and dependants\*: 31-01-2026

### A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) MEERA DEVI	Dependant-1 Name SUMAN KR SOURABH	Dependant-2 Name KUMARI SHWETA	Dependant-3 Name
(i)	Cash	10000/-	5000/-	-NIL-	-NIL-	-NIL-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-15,000/- Saving Account	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	-NIL-	Gold-10 gm silver-200gm	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31-01-2026
(a)	(i) Loans from Banks	Sbi BVM-8,00,000/-	3,93,029/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. - 2025-26 Pan No - BXMPM1065M	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

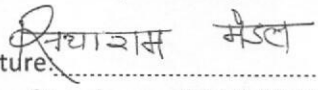
Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: SIYARAM MANDAL

Designation: Office Attendant

Department: BIHAR VIDHAN SABHA,  
PATNA

Place: PATNA

Date: 10-02-2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.